



**NOTIFICATION No. 69 / 2019**

The Senior Civil Judges mentioned in Column (2) below are transferred and posted to the posts noted against their names in Column (3) below :

<b>S. No (1)</b>	<b>Name and Designation (2) Thiru / Tmt./Selvi.</b>	<b>Transferred and posted as (3)</b>
1	<b>N.SHANTHI,</b> Special Judge, Special Court for trial of Cases under Prevention of Corruption Act, Tiruchirappalli.	Principal Sub Judge, Pudukkottai, Vice Tmt. N.VIJAYALAKSHMI, transferred.
2	<b>S.MALARMANNAN,</b> Principal Sub Judge, Coimbatore.	Posted on deputation as Secretary, District Legal Services Authority, Nagercoil, Vice Thiru. A.PASUMPON SHANMUGAIAH, transferred.
3	<b>B.C.GOPINATH,</b> I Additional Sub Judge, Salem.	II Metropolitan Magistrate, Egmore, in the existing vacancy.
4	<b>N.ALAGESAN,</b> Principal Sub Judge, Tiruppur.	Sub Judge, Arani, Vice Thiru. S.EZHIL VELAVAN, transferred.
5	<b>P.SRIKUMAR,</b> Deputy Director, Regional Centre of Judicial Academy, Coimbatore, (functioning as OSD in High Court of Madras, Chennai).	Principal Sub Judge, Coimbatore, Vice Thiru. S.MALARMANNAN, transferred.
6	<b>T.PANNEERSELVAM,</b> Secretary, District Legal Services Authority, Madurai.	Posted on deputation as Secretary, District Legal Services Authority, Tiruchirappalli, in the existing vacancy.
7	<b>A.P.LATHA,</b> I Additional Sub Judge, Coimbatore.	Principal Sub Judge, Tiruppur, Vice Thiru.N.ALAGESAN, transferred.
8	<b>S.RAVISHANKER,</b> I Additional Sub Judge, Erode.	VIII Assistant Judge, City Civil Court, Chennai, Vice Thiru.S.ABDUL MALIK, transferred.
9	<b>G.M.VASANTHI,</b> Sub Judge, Mettur.	Principal Sub Judge, Tiruvannamalai, Vice Thiru. N. SRIRAM, transferred.
10	<b>K.VIJAYA,</b> XI Assistant Judge, City Civil Court, Chennai.	III Additional Sub Judge, Tiruchirappalli, in the existing vacancy.
11	<b>T.V.HEMANANDAKUMAR,</b> Principal Sub Judge, Tirunelveli.	I Additional Sub Judge, Madurai, in the existing vacancy.

S. No (1)	Name and Designation (2) Thiru / Tmt./Selvi.	Transferred and posted as (3)
12	<b>J.VENKATESAN,</b> Sub Judge, Paramakudi.	Sub Judge, Uthamapalayam, Vice Tmt.R.THOTHIRAMARY, transferred.
13	<b>A.PACKIA JOTHI,</b> Additional Sub Judge, Kancheepuram.	IX Assistant Judge, City Civil Court, Chennai, Vice Thiru.P.SWAMINATHAN, transferred.
14	<b>A.M.RAVI,</b> Sub Judge, Pollachi.	Additional Chief Metropolitan Magistrate, Egmore, in the existing vacancy.
15	<b>G.SUNDARARAJAN,</b> Additional Sub Judge, Thanjavur.	Special Sub Judge – II, Special Sub Court to deal with MCOP Cases, Salem, Vice Thiru.D.BALU, transferred.
16	<b>V.S.KUMARESAN,</b> Sub Judge, Theni.	Additional Sub Judge, Tirunelveli, in the existing vacancy.
17	<b>G.MUTHUKUMARAN,</b> Sub Judge, Thirumangalam.	Posted on deputation as Secretary, District Legal Services Authority, Madurai, Vice Thiru.T.PANNEERSELVAM, transferred.
18	<b>E.RAJENDRAKANNAN,</b> Sub Judge, Sankari.	Posted on deputation as Secretary, District Legal Services Authority, Dharmapuri, in the existing vacancy.
19	<b>G.SRIRAMAJEYAM,</b> Sub Judge, Neyveli.	I Additional Sub Judge, Salem, Vice Thiru.B.C.GOPINATH, transferred
20	<b>K.AMUDHA,</b> Sub Judge, Gudiyatham.	X Assistant Judge, City Civil Court, Chennai, Vice Thiru.S.GANAPATHISAMY, transferred.
21	<b>R.ARULMOZHISELVI,</b> Sub Judge, Avinashi.	XI Assistant Judge, City Civil Court, Chennai, Vice Tmt. K.VIJAYA, transferred.
22	<b>A.THIRUVENKATA SEENIVASAN,</b> Additional Sub Judge, Tenkasi.	Sub Judge, Neyveli, Vice Thiru.G.SRIRAMAJEYAM, transferred.
23	<b>E.BAKTHAVACHALU,</b> Special Sub Judge, Special Sub Court to deal with MCOP Cases, Tiruvannamalai.	Special Sub Judge, Special Sub Court to deal with LAOP Cases, Vellore, in the existing vacancy.
24	<b>N.S.SRIVATHSAN,</b> Sub Judge, Madhuranthagam.	Additional Sub Judge, Thanjavur, Vice Thiru.G.SUNDARARAJAN, transferred.

<b>S. No (1)</b>	<b>Name and Designation (2) Thiru / Tmt./Selvi.</b>	<b>Transferred and posted as (3)</b>
25	<b>V.ANURADHA,</b> Sub Judge, Gobichettipalayam.	Additional Sub Judge, Tiruppur, in the existing vacancy.
26	<b>A.RAMESH,</b> IV Judge, Court of Small Causes, Chennai.	Sub Judge, Tambaram, Vice Tmt.T.JAYASHREE, transferred.
27	<b>A.MALARVIZHI,</b> Special Sub Judge, Special Sub Court to deal with MCOP Cases, Thanjavur.	Additional Sub Judge, Pudukkottai, in the existing vacancy.
28	<b>S.HEMA,</b> Sub Judge, Sivakasi.	Sub Judge, Tiruchendur, Vice Thiru.A.PHILIP NICHOLAS ALEX, transferred.
29	<b>S.EZHIL VELAVAN,</b> Sub Judge, Arani.	Additional Sub Judge, Dindigul, in the existing vacancy.
30	<b>A.PHILIP NICHOLAS ALEX,</b> Sub Judge, Tiruchendur.	Sub Judge, Sivakasi, Vice Tmt.S.HEMA, transferred.
31	<b>S.BALAKRISHNAN,</b> Deputy Director, Tamil Nadu State Judicial Academy, Chennai.	V Judge, Court of Small Causes, Chennai, Vice Thiru. D.SIVAKUMAR, transferred.
32	<b>S.PRABHA CHANDRAN,</b> Sub Judge, Rasipuram.	Sub Judge, Avinashi, Vice Tmt.R.ARULMOZHISELVI, transferred.
33	<b>P.VIDHYA,</b> Sub Judge, Poonamallee.	XII Assistant Judge, City Civil Court, Chennai, in the existing vacancy.
34	<b>S.MUTHUKUMARAVEL,</b> Special Sub Judge-II, Special Sub Court to deal with MCOP Cases, Chennai.	Special Sub Judge, Special Sub Court to deal with LAOP cases, Cuddalore, in the existing vacancy.
35	<b>V.ANANTHAN,</b> Principal Sub Judge, Mayiladuthurai.	Posted on deputation as Secretary, District Legal Services Authority, Karur, in the existing vacancy.
36	<b>S.MADHAVARAMANUJAM,</b> Special Sub Judge, Special Sub Court to deal with MCOP cases, Dindigul.	II Additional Sub Judge, Villupuram, in the existing vacancy.

S. No (1)	Name and Designation (2) Thiru / Tmt./Selvi.	Transferred and posted as (3)
37	<b>S.PADMA,</b> Sub Judge, Kuzhithurai.	Special Judge, Special Court for trial of cases under Prevention of Corruption Act, Tirunelveli, in the existing vacancy.
38	<b>V.RAVICHANDRAN,</b> Secretary, District Legal Services Authority, Salem.	Special Judge, Special Court for trial of Cases under Prevention of Corruption Act, Tiruchirappalli, Vice Tmt. N.SHANTHI, transferred.
39	<b>R.THOTHIRAMARY,</b> Sub Judge, Uthamapalayam.	Special Judge, Special Court for trial of Cases under prevention of corruption Act, Coimbatore, Vice Thiru. V.JOHN MINO, transferred.
40	<b>D.BALU,</b> Special Sub Judge - II, Special Sub Court to deal with MCOP Cases, Salem.	Principal Sub Judge, Vellore, Vice Thiru.V.DAMODARAN, transferred.
41	<b>A.DEEPA,</b> Principal Sub Judge, Dindigul.	Posted on deputation as Secretary, District Legal Service Authority, Tiruppur, in the existing vacancy.
42	<b>A.S.RAJA,</b> V Metropolitan Magistrate, Egmore.	Additional Sub Judge, Vellore, Vice Thiru.S.RAJASIMMAVARMAN, transferred.
43	<b>G.VIJAYAKUMAR,</b> VI Judge, Court of Small Causes, Chennai.	Principal Sub Judge, Kumbakonam, Vice Thiru. S.JOHN SUNDARLAL SURESH, transferred.
44	<b>V.JOHN MINO,</b> Special Judge, Special Court for trial of Cases under prevention of corruption Act, Coimbatore.	I Additional Sub Judge, Coimbatore, Vice Tmt. A.P.LATHA, transferred
45	<b>T.JAYASHREE,</b> Sub Judge, Tambaram.	Posted on deputation as Secretary, District Legal Services Authority, Vellore, in the existing vacancy.
46	<b>S.JOHN SUNDARLAL SURESH,</b> Principal Sub Judge, Kumbakonam.	Sub Judge, Thirumangalam, Vice Thiru.G.MUTHUKUMARAN, transferred.

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47	<b>R.SUNDARIAH,</b> Sub Judge, Mannargudi.	Additional Sub Judge, Karur, in the existing vacancy.
48	<b>V.SUTHA,</b> Additional Judicial Member, Sales Tax Appellate Tribunal, Chennai.	VI Judge, Court of Small Causes, Chennai, Vice Thiru. G.VIJAYAKUMAR, transferred.
49	<b>D.SUJATHA,</b> Additional Judicial Member, Sales Tax Appellate Tribunal, Coimbatore.	Posted on deputation as Secretary, District Legal Services Authority, Namakkal, in the existing vacancy.
50	<b>V.P.SUGANDHI,</b> Sub Judge, Uthankarai.	Special Judge, Special Court for trial of cases under Prevention of Corruption Act, Salem, in the existing vacancy.
51	<b>A.K.K.RAJINI,</b> Presiding Officer, Motor Accident Claims Tribunal, Tindivanam.	Additional Sub Judge, Chengalpattu, in the existing vacancy.
52	<b>K.ALLI,</b> Sub Judge, Pattukottai.	Posted on deputation as Secretary, District Legal Service Authority, Ariyalur, in the existing vacancy.
53	<b>S.PRAKASH,</b> XI Metropolitan Magistrate, Saidapet.	Sub Judge, Pattukottai, Vice Tmt.K.ALLI, transferred.
54	<b>M.VADIVEL,</b> VIII Metropolitan Magistrate, George Town.	Special Judge No.I ( LAOP), Jayamkondam, in the existing vacancy.
55	<b>M.PUSHPARANI,</b> Sub Judge, Jayamkondam.	Sub Judge, Gobichettipalayam, Vice Tmt.V.ANURADHA, transferred.
56	<b>K.R.LEELA,</b> Special Sub Judge, Special Sub Court to deal with MCOP cases, Krishnagiri.	Principal Sub Judge, Erode, in the existing vacancy.
57	<b>S.GOPINATHAN,</b> XIII Metropolitan Magistrate, Egmore.	I Additional Sub Judge, Erode, Vice Thiru.S.RAVISHANKER, transferred.

S. No (1)	Name and Designation (2) Thiru / Tmt./Selvi.	Transferred and posted as (3)
58	<b>S.RAJASIMMAVARMAN</b> , Additional Sub Judge, Vellore.	Additional Sub Judge, Tindivanam, in the existing vacancy.
59	<b>C.M.SARAVANAN</b> , III Additional Sub Judge, Madurai.	Sub Judge, Rasipuram, Vice Thiru.S.PRABHA CHANDRAN, transferred.
60	<b>N.SUNDARAM</b> , Secretary, District Legal Services Authority, Cuddalore.	Sub Judge, Theni, Vice Thiru.V.S.KUMARESAN, transferred.
61	<b>D.JEYAKUMARI JEMI RATHNA</b> , II Additional Sub Judge, Tiruchirappalli.	II Additional Sub Judge, Madurai, in the existing vacancy.
62	<b>GAJARA R.JIJI</b> , XVI Metropolitan Magistrate, George Town.	XV Assistant Judge, City Civil Court, Chennai, Vice Thiru. V.SURESH, transferred.
63	<b>S.K.ANGALAESWARI</b> , XVII Metropolitan Magistrate, Saidapet.	Sub Judge, Poonamallee, Vice Tmt.P.VIDHYA, transferred.
64	<b>J.MOHANA</b> , XVIII Metropolitan Magistrate, Saidapet.	XVI Assistant Judge, City Civil Court, Chennai, Vice Tmt. E. SASIKALA, transferred.
65	<b>M.S.MANIMEKALAI</b> , XX Metropolitan Magistrate, Egmore.	VIII Judge, Court of Small Causes, Chennai, Vice Thiru. G.PRABAGARAN, transferred.
66	<b>G.SUDHAGAR</b> , Principal Sub Judge, Nagercoil.	Special Sub Judge, Special Sub Court to deal with MCOP cases, Dindigul, Vice Thiru. S.MADHAVARAMANUJAM, transferred.
67	<b>N.PRABAKAR</b> , III Additional Sub Judge, Coimbatore.	Presiding Officer, Motor Accident Claims Tribunal, Tindivanam, Vice Tmt. A.K.K.RAJINI, transferred.
68	<b>T.BALAMURUGAN</b> , XXII Metropolitan Magistrate [ Mobile Court], Egmore, Chennai.	Additional Sub Judge, Kumbakonam, in the existing vacancy.
69	<b>N.VIJAYALAKSHMI</b> , Principal Sub Judge, Pudukkottai.	Additional Chief Judicial Magistrate, Madurai, in the existing vacancy.

<b>S. No (1)</b>	<b>Name and Designation (2) Thiru / Tmt./Selvi.</b>	<b>Transferred and posted as (3)</b>
70	<b>J.OMPRAKASH,</b> Special Sub Judge, Special Sub Court to deal with MCOP cases, Tirupathur.	Special Sub Judge-II, Special Sub Court to deal with MCOP Cases., Chennai, Vice Thiru. S.MUTHUKUMARAVEL, transferred.
71	<b>A.PASUMPON SHANMUGAIAH,</b> Secretary, District Legal Services Authority, Nagercoil.	IV Additional Sub Judge, Madurai, in the existing vacancy.
72	<b>P.CHELLADURAI,</b> Sub Judge, Coonoor.	II Additional Sub Judge, Coimbatore, in the existing vacancy.
73	<b>G.VIJAYARANI,</b> XI Assistant Judge, City Civil Court, Chennai.	III Assistant Judge, City Civil Court, Chennai, in the existing vacancy.
74	<b>L.ABRAHAM LINCOLN,</b> XVII Assistant Judge, City Civil Court, Chennai.	IV Assistant Judge, City Civil Court, Chennai, in the existing vacancy.
75	<b>S.ABDUL MALIK,</b> VIII Assistant Judge, City Civil Court, Chennai.	V Assistant Judge, City Civil Court, Chennai, in the existing vacancy
76	<b>P.SWAMINATHAN,</b> IX Assistant Judge, City Civil Court, Chennai (functioning as OSD in High Court of Madras, Chennai).	VI Assistant Judge, City Civil Court, Chennai, in the existing vacancy.
77	<b>S.GANAPATHISAMY,</b> X Assistant Judge, City Civil Court, Chennai (functioning as OSD in High Court of Madras, Chennai).	VII Assistant Judge, City Civil Court, Chennai, vice Tmt.G.VIJAYARANI, transferred.
78	<b>V.SURESH,</b> XV Assistant Judge, City Civil Court, Chennai.	XVII Assistant Judge, City Civil Court, Chennai, vice Thiru. L.ABRAHAM LINCOLN, transferred.
79	<b>E.SASIKALA,</b> XVI Assistant Judge, City Civil Court, Chennai.	XVIII Assistant Judge, City Civil Court, Chennai, in the existing vacancy.

<b>S. No (1)</b>	<b>Name and Designation (2) Thiru / Tmt./Selvi.</b>	<b>Transferred and posted as (3)</b>
80	<b>G.PRABAGARAN,</b> VIII Judge, Court of Small Causes, Chennai	IX Judge, Court of Small Causes, Chennai, in the existing vacancy.
81	<b>D.SIVAKUMAR,</b> V Judge, Court of Small Causes, Chennai	IV Judge, Court of Small Causes, Chennai, vice Thiru. A.RAMESH, transferred.
82	<b>N.SRIRAM,</b> Principal Sub Judge, Tiruvannamalai	Additional Sub Judge, Tiruvannamalai, in the existing vacancy.

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED: 30.04.2019.**

**Sd/- C.Kumarappan,  
REGISTRAR GENERAL**

